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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, CAMP AT NAGPUR.

O.A.693/92.

Anna G. Armarkar,
Ex-non-commissioned Officer
attached to 166, Military Hospital,
Jammu, presently residing at
Nagpur.

.. Applicant.

V/s.

1. District Court Martial Officer
acted in Trial No.13936710 Y
at Jammu.

2. S.P. Jain,
Major General Officer Commanding
26 in Country Division.

3. Officer Commanding Troops,
166, Military Hospital,
Jammu.

.. Respondents.

Ceram : Hon'ble Shri Justice S.K. Dhaon, Vice Chairman.
Hon'ble Shri M.Y. Priolkar, Member (A).

Appearance:

Shri S.K. Deshpande,
Counsel for applicant.

ORAL JUDGMENT :

Date: 15.9.1992.

¶ Per : Hon'ble Shri S.K. Dhaon, Vice Chairman ¶

Learned Counsel for the applicant prays that
he may be permitted to withdraw this application. The
prayer is allowed.

The application is dismissed as withdrawn.

(M.Y. PRIOLKAR)
MEMBER (A).

(S.K. DHAON)
VICE CHAIRMAN.

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